

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1272
ANSWERED ON:16.11.2010
INVOLVEMENT OF FOREIGNERS IN ILLEGAL ACTIVITIES
Rama Devi Smt. ;Sinh Dr. Sanjay

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of foreigners have been reported to be involved in various crimes and illegal activities in the country;
- (b) if so, the details thereof alongwith the number of foreigners arrested and convicted during each of the last three years and the current year, State-wise, gender-wise and nationality-wise;
- (c) whether the Government has any mechanism to verify the credentials of foreigners before granting them visa; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Instances of violation of the law and involvement in illegal activities by foreign nationals have been reported. Registration of cases and action thereon comes within the purview of police stations and State Governments/Union Territory Administrations concerned. Statistical data of this nature is not centrally maintained.
- (c) & (d): Visa is granted to a foreign national by the Indian Missions/Posts abroad after due processing of the application which includes authentication of the submitted documents and local checks. In the case of certain specified countries, a system of pre-verification of the visa applications by the Ministry of Home Affairs is also in place.